

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 105 OF 2017 &
IA NO.305 OF 2017**

Dated: 19th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Indian Wind Power Association (NRC)

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Vishal Gupta

ORDER

Issue notice on the appeal as well as on the I.A. No. 305 of 2017 (Appl. for stay). Mr. Nikhil Nayyar takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 25.04.2017. Dasti, in addition, is permitted.

List the matter for admission and I.A. No. 305 of 2017 for hearing on **25.04.2017.** Reply to the I.A. may be filed by the respondents on or before 21.04.2017 after serving copy on the other side. Thereafter, rejoinder, if any, to the same may be filed on or before 24.04.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt